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Title: The Minister of State of the Ministry of Statistics and Programme Implementation laid a statement regarding status of implementation of recommendations contained in the 54th Report of Standing Committee on Finance on Demands for Grants (2006-07), pertaining to the Ministry of Statistics and Programme Implementation.

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI G.K. VASAN): I beg to lay this statement on the implementation status of the recommendations contained in the Fifty fourth Report of the Standing Committee on Finance in pursuance of Direction 73A of Hon'ble Speaker, Lok Sabha .

The Standing Committee on Finance examined the Demand for Grants of the Ministry of Statistics and Programme implementation for the year 2006-07 and the Fifty fourth Report was laid on the Table of the House on April 28, 2007. There are 15 recommendations made by the Committee in the said report where action is called for on the part of the Government. The major recommendations mainly relate to

- (i) Under utilization of budgeted Plan funds.
- (ii) Steps taken by the Ministry to setup the National Statistical Commission(NSC) as a statutory body and Action Taken by the Ministry to ensure passage of the "Collection of Statistics Bill 2007" in Parliament.
- (iii) Role played by the Infrastructure and Project Monitoring Division in highlighting performance slippages and taking corrective measures,
- (iv) Action taken by the concerned administrative ministries against those held to be responsible for lapses that contributed to cost escalation of projects.
- (v) Status of implementation of India Statistical Strengthening Project.
- (vi) Action taken by the Ministry for holding of Conference of Central

* Laid on the Table and also Placed in Library. See No LT 7783/2007

Statistical Organisation (COCSSO) at annual Intervals.

- (vii) Remedial measures taken by the Ministry to ensure that statistical reports are brought out without delay.
- (viii) Action taken by the Ministry to develop "All India Consumer Price Index" for Urban and Rural populations.
- (ix) Monitoring mechanism proposed under the restructured TPP 2006 vis-a-vis TPP- 86 and the improvements expected of the revised monitoring mechanism.

The present status of implementation of the various recommendations made by the Hon'ble Committee is indicated in the Annexure to my statement which is laid on the Table of the House. I would not like to take the valuable time of the House and read out the contents of the Annexure. I would request that this may be considered as read.

12.07 ½ hrs.